## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 03/73(4)/Chd/2016

Manjit Singh Bhatia	Mani	it Si	ingh	<b>Bhatia</b>
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...Petitioner.

Versus

M/s Hind Motors Ltd.

...Respondent.

Present: Mr. Ashok Sachdeva, Authorised Representative

on behalf of petitioner.

Ms. Riya Bansal, Advocate for respondent company.

Same order as in Company Petition No.01/73(4)/Chd/2016. Copy

of the order be enclosed.

(Justice R P Nagrath) Member (Judicial)

(Deepa Krishan) Member(Technical)

January 31, 2017